HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 12TH APRIL, 2017

No. 78/A : The following Officers of the rank of Principal District Judges named in Column No.2 of the table given below are transferred and posted at the places, as mentioned in Column No.3 of the table:-

Sl. No.	Name of the Officers with designation and present place of posting	New place of posting as
1	2	3
01.	Sri Ranjeet Kumar Choudhary, Principal District & Sessions Judge, Koderma	Principal District & Sessions Judge, Dhanbad
02.	Sri Pradeep Kumar Srivastava, Principal District & Sessions Judge, Chaibasa	Principal District & Sessions Judge, Koderma
03.	Sri Manoranjan Kavi, Principal District & Sessions Judge, Jamtara	Principal District & Sessions Judge, Chaibasa
04.	Sri Rajesh Kumar Vaish, Principal District & Sessions Judge, Latehar	Principal District & Sessions Judge, Jamtara
05.	Sri Vishnu Kant Sahay, Principal District & Sessions Judge, Hazaribagh	Principal District & Sessions Judge, Latehar

By order of the Court
Sd/- Anil Kumar Choudhary

Registrar General

Memo. No._____1607__/Apptt. ...Dated Ranchi, the 12th April, **2017**

File No. XIX(4)//1/2016/ Apptt

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- Anil Kumar Choudhary
Registrar General

Memo. No._____1608____/Apptt. _____ ...Dated Ranchi, the 12th **April, 2017**

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration)I/c, the P.P.S. I/c to Hon'ble the Chief Justice, the Central Project Co-ordinator, e-Courts Project .... High Court of Jharkhand, Ranchi / the Principal District & Sessions Judges, Koderma, Dhanbad, Jamtara, Chaibasa, Hazaribagh & Latehar and the Officer concerned for information and needful.

12.04.2017

Registrar General